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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 423/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Comphor and Allied Products Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

| S. No. | NAME              | DESIGNATION | SIGNATURE |
|--------|-------------------|-------------|-----------|
| 1,     | Adv. Dacshan Asha | Adv for     |           |
|        | ib Sanjay Udesli  | Petitioner  |           |
|        | D. Co.            |             |           |

ORDER

CSP 423/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 16.11.2017

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)